

ITEM NO.23

COURT NO.14

SECTION XVII

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

SPECIAL LEAVE PETITION (CIVIL) Diary No(s). 36136/2023

(Arising out of impugned final judgment and order dated 20-03-2023 in WPS No. 5956/2016 passed by the High Court Of Jharkhand At Ranchi)

UNION OF INDIA & ORS.

Petitioner(s)

VERSUS

RAJNISH KUMAR & ORS.

Respondent(s)

(IA No.193699/2023-CONDONATION OF DELAY IN FILING)

Date : 27-09-2023 This petition was called on for hearing today.

CORAM : HON'BLE MS. JUSTICE HIMA KOHLI
HON'BLE MR. JUSTICE PAMIDIGHANTAM SRI NARASIMHA

For Petitioner(s) Mr. Amrish Kumar, AOR
Mr. K.m Nataraj, A.S.G.
Mr. Sharath Nambiar, Adv.
Mr. Vinayak Sharma, Adv.
Mr. Durga Dutt, Adv.
Mrs. Praveena Gautam, Adv.

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

1. Delay condoned.
2. Issue notice.
3. Tag with Civil Appeal No. 629 of 2022.

(POOJA SHARMA)
COURT MASTER (SH)

(NAND KISHOR)
COURT MASTER (NSH)